
**Sundaram Brake Linings Ltd. & Ors Vs Chief Materials Manager, South
Eastern Railway & Ors**

Competition Appeal (AT) No. 19 of 2020

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: July 12, 2021

Hon'ble Judges: A.I.S. Cheema, Officiating Chairperson (J); Dr. Alok Srivastava, Member (T)

Bench: Division Bench

Advocate: Aditya Verma, Shrey Patnaik, Balaji Subramanian, Ishani Banerjee

Judgement